

**RESUME OF WORK DONE BY
LOK SABHA**

SECOND LOK SABHA—THIRTEENTH SESSION

14th February to 5th May, 1961



**LOK SABHA SECRETARIAT
NEW DELHI**

LOK SABHA SECRETARIAT

**RESUME OF WORK DONE BY LOK SABHA DURING THE
THIRTEENTH SESSION OF SECOND LOK SABHA**

Period of Session: 14th February to 5th May, 1961.*

Number of Sittings: 61

Number of Sittings Hours: 399 hours and 1 minute.

2. *Adjournment Motions:*

Consent withheld by the Speaker: 45

Admitted: Nil

3. *Bills*

A. GOVERNMENT BILLS

(i) *Introduced:*

- (1) The Insurance (Amendment) Bill, 1961.
- (2) The U.P. Sugarcane Cess (Validation) Bill, 1961.
- (3) The Banking Companies (Amendment) Bill, 1961.
- (4) The Railway Passenger Fares (Repeal) Bill, 1961.
- (5) The Appropriation Bill, 1961.
- (6) The Khadi and Village Industries Commission (Amendment) Bill, 1961.
- (7) The Finance Bill, 1961.
- (8) The Medicinal and Toilet Preparations (Excise Duties) Amendment Bill, 1961.

* A Joint Sitting of Rajya Sabha and Lok Sabha was held on the 6th and 9th May, 1961, for the purpose of deliberating and voting on the Dowry Prohibition Bill, 1959.

- (9) The Appropriation (Railways) Bill, 1961.
 - (10) The Orissa Appropriation Bill, 1961.
 - (11) The Appropriation (Railways) No. 2 Bill, 1961
 - (12) The Salt Cess (Amendment) Bill, 1961.
 - (13) The Appropriation (Vote on Account) Bill, 1961.
 - (14) The Delhi (Urban Areas) Tenants' Relief Bill, 1961.
 - (15) The Essential Commodities (Amendment) Bill, 1961.
 - (16) The Orissa Appropriation (Vote on Account) Bill, 1961
 - (17) The Appropriation (No.2) Bill, 1961.
 - (18) The Income-tax Bill, 1961.
 - (19) The Orissa Appropriation (No.2) Bill, 1961.
 - (20) The Coal Mines (Conservation and Safety) Amendment Bill, 1961.
 - (21) The Indian Railways (Amendment) Bill, 1961.
 - (22) The Appropriation (No.3) Bill, 1961.
 - (23) The Appropriation (Railways) No.3 Bill, 1961.
 - (24) The Coffee (Amendment) Bill, 1961.
 - (25) The Banaras Hindu University (Amendment) Bill, 1961
 - (26) The Union Territories (Stamp and Court-fees Laws) Bill, 1961.
- (ii) Bills passed by Rajya Sabha and laid on the Table:
- (1) The Delhi Shops and Establishments (Amendment) Bill, 1961.
 - (2) The Minimum Wages (Amendment) Bill, 1961.
 - (3) The Orissa State Legislature (Delegation of Powers) Bill, 1961.
- (iii) Referred to Select Committees:
- (1) The Income-tax Bill, 1961.
 - (2) The Indian Railways (Amendment) Bill, 1961.
- (iv) Joint Committee – Extension of time for the Presentation of the Report:
- (1) Joint Committee on the Maternity Benefit Bill, 1960 – time extended up to the 17th February, 1961.
 - (2) Joint Committee on the Religious Trusts Bill, 1960 – time further extended upto the 31st August, 1961.
- (v) Report of Joint Committees presented:
- The Maternity Benefit Bill, 1960.

(vi) Bills Passed:

- (1) **The Two-Member Constituencies (Abolition) Bill, 1961.**
- (2) **The Appropriation Bill, 1961.**
- (3) **The U.P. Sugarcane Cess (Validation) Bill, 1961.**
- (4) **The Banking Companies (Amendment) Bill, 1961.**
- (5) **The Appropriation (Railways) Bill, 1961.**
- (6) **The Orissa Appropriation Bill, 1961.**
- (7) **The Appropriation (Railways) No.2 Bill, 1961.**
- (8) **The Railway Passenger Fares (Repeal) Bill, 1961.**
- (9) **The Appropriation (Vote on Account) Bill, 1961.**
- (10) **The Insurance (Amendment) Bill, 1961.**
- (11) **The Orissa Appropriation (Vote on Account) Bill, 1961.**
- (12) **The Appropriation (No.2) Bill, 1961.**
- (13) **The Finance Bill, 1961.**
- (14) **The Criminal Law Amendment Bill, 1961.**
- (15) **The Orissa State Legislature (Delegation of Powers) Bill, 1961, as passed by Rajya Sabha.**
- (16) **The Medicinal and Toilet Preparations (Excise Duties) Amendment Bill, 1961.**
- (17) **The Essential Commodities (Amendment) Bill, 1961.**
- * (18) **The Legal Practitioners Bill, 1959, as reported by the Joint Committee.**
- (19) **The Orissa Appropriation (No.2) Bill, 1961.**
- (20) **The Delhi (Urban Areas) Tenants' Relief Bill, 1961.**
- (21) **The Marking of Heavy Packages (Amendment) Bill, 1961.**
- (22) **The Appropriation (No.3) Bill, 1961.**
- (23) **The Appropriation (Railways) No.3 Bill, 1961.**
- (24) **The Coal Mines (Conservation and Safety) Amendment Bill, 1961.**
- (25) **The Delhi Shops and Establishments (Amendment) Bill, 1961, as passed by Rajya Sabha.**
- (26) **The Salar Jung Museum Bill, 1960, as passed by Rajya Sabha.**

(vii) Bills returned by Rajya Sabha with amendments and laid on the Table;

- (1) **The Industrial Employment (Standing Orders) Amendment Bill, 1961.**
- (2) **The Telegraph Laws (Amendment) Bill, 1961.**
- (3) **The Motor Transport Workers Bill, 1961.**

* Bill passed with title changed to 'The Advocates Bill, 1961'.

- (viii) Bills returned by Rajya Sabha with amendments – Amendments agreed to:
- (1) The Telegraph Laws (Amendment) Bill, 1960.
 - (2) The Industrial Employment (Standing Orders) Amendment Bill, 1960.
 - (3) The Motor Transport Workers Bill, 1960.
- (ix) Bills passed by Houses of Parliament and assented to by the President – laid on the Table:
- (1) The Appropriation (Railways) No.5 Bill, 1960.
 - (2) The Appropriation (No.5) Bill, 1960.
 - (3) The Indian Post Office (Amendment) Bill, 1960.
 - (4) The Tripura Excise Law (Repeal) Bill, 1960.
 - (5) The Railway Passenger Fares (Amendment) Bill, 1960.
 - (6) The Indian Tariff (Amendment) Bill, 1960.
 - (7) The British Statutes (Application to India) Repeal Bill, 1960.
 - (8) The Repealing and Amending Bill, 1960.
 - (9) The Prevention of Cruelty to Animals Bill, 1960.
 - (10) The Children Bill, 1960.
 - (11) The Employees' Provident Funds (Amendment) Bill, 1960.
 - (12) The Bilaspur Commercial Corporation (Repeal) Bill, 1960.
 - (13) The Mahendra Partab Singh Estates (Repeal) Bill, 1960.
 - (14) The Motor Vehicles (Second Amendment) Bill, 1960.
 - (15) The Preventive Detention (Continuance) Bill, 1960.
 - (16) The Forward Contracts (Regulation)- Amendment Bill, 1960.
 - (17) The Preference Shares (Regulation of Dividends) Bill, 1960.
 - (18) The Acquired Territories (Merger) Bill, 1960.
 - (19) The Companies (Amendment) Bill, 1960.
 - (20) The Constitution (Ninth Amendment) Bill, 1960.
 - (21) The Industrial Finance Corporation (Amendment) Bill, 1960.
 - (22) The Appropriation Bill, 1961.
 - (23) The Orissa Appropriation Bill, 1961.
 - (24) The U.P. Sugarcane Cess (Validation) Bill, 1961.
 - (25) The Appropriation (Railways) Bill, 1961.
 - (26) The Appropriation (Railways) No.2 Bill, 1961.
 - (27) The Railway Passenger Fares (Repeal) Bill, 1961.
 - (28) The Appropriation (Vote on Account) Bill, 1961.

- (29) The Orissa Appropriation (Vote on Account) Bill, 1961.
- (30) The Two-Member Constituencies (Abolition) Bill, 1961.
- (31) The Banking Companies (Amendment) Bill, 1961.
- (32) The Insurance (Amendment) Bill, 1961.
- (33) The Appropriation (No.2) Bill, 1961.
- (34) The Orissa State Legislature (Delegation of Powers) Bill, 1961.
- (35) The Finance Bill, 1961.
- (36) The Telegraph Laws (Amendment) Bill, 1961.
- (37) The Industrial Employment (Standing Orders) Amendment Bill, 1961.

B. PRIVATE MEMBERS' BILLS

(i) Introduced :

- (1) The Indian Income Tax (Amendment) Bill, 1961 (*Amendment of Section 2*) by Shri Chapalakanta Bhattacharyya.
- (2) The Essential Commodities (Fixation, Regulation and Control of Prices) Bill, 1960 by Shri T.C.N. Menon.
- (3) The Land Acquisition (Amendment) Bill, 1960 (*Amendment of Section 4*) by Shri N. Keshava.
- (4) The Political Sufferers Aid Bill, 1961 by Shri Aurobindo Ghosal.
- (5) The Gift Tax (Amendment) Bill (*Amendment of sections 22, 23, 25, 26 and 35*) by Shri Ram Krishan Gupta.
- (6) The Indian Post Office (Amendment) Bill, 1961 (*Amendment of sections 68 and 69*) by Shri Ram Krishan Gupta.
- (7) The Subsidiary Banks Merger Bill, 1961 by Shri Ram Krishan Gupta.
- (8) The Constitution (Amendment) Bill, 1961 (*Amendment of Article 226*) by Shri C.R. Pattabhi Raman.
- (9) The Old Age Pension Bill, 1961 by Shri Aurobindo Ghosal.

(ii) Bills circulated for eliciting opinion thereon:

- (1) Hindu Marriage (Amendment) Bill, 1960 (*Amendment of section 23*) by Shri Ajit Singh Sarhadi.
- (2) Hindu Succession (Amendment) Bill, 1958 (*Amendment of section 14*) by Shri P. Subbiah Ambalam.

(iii) Bills Negatived:

- (1) The Code of Criminal Procedure (Amendment) Bill, 1960 (*Amendment of Sections 107, 129, 144 and insertion of new section 131 A*) by Shri K.T.K. Tangamani.
- (2) The Abolition of Supply of Labour through Contractors Bill by Shri Aurobindo Ghosal.
- (3) The Prevention of Hydrogenation of Oils Bill, 1958 by Shri Jhulan Sinha.
- (4) The Essential Commodities (Fixation, Regulation and Control of Prices) Bill by Shri T.C.N. Menon.

(iv) Bills Withdrawn:

- (1) Industrial Disputes (Amendment) Bill, 1960 (*Insertion of new Chapter V AA*) by Shri T.B. Vittal Rao.
- (2) All India Domestic Servants Bill, 1959 by Shri Kanhaiya Lal Balmiki.

(v) Bill under consideration:

Constitution (Amendment) Bill, 1961 (*Amendment of Article 226*) by Shri C.R. Pattabhi Raman.

(vi) Bill passed by Houses of Parliament and Assented to by the President — Laid on the Table:

The Code of Criminal Procedure (Amendment) Bill, 1960.

4. Calling Attention — Statements made/laid regarding notices under Rule 197.

Sl. No.	Subject	Name of Member	Name of Minister and date of statement.
(1)	Map attached to the Sino-Burmese Border Treaty and Government's reaction thereto.	Shrimati Mafida Ahmed	Shri Jawaharlal Nehru 15.2.1961
(2)	Shortage of coal and coke in U.P.	Shri S.M. Banerjee	Sardar Swaran Singh 20.2.1961
(3)	Reported closure of 'Hindustan Standard' (Delhi).	-do-	Shri Abid Ali 21.2.1961

1	2	3	4
(4)	Strike resorted to by the chipping and painting workers of Calcutta docks.	Shri Braj Raj Singh	Shri Abid Ali 28.2.1961
(5)	Certain professors of Banaras Hindu University not having been re-instated inspite of the judgment of the Supreme Court.	Shri Chintamani Panigrahi.	Dr. K.L. Shrimali, 1.3.1961.
(6)	Difficulties faced by Bengalis residing in Assam in regard to their enrolment in Voters List.	Shri M. Elias	Shri Asoke K. Sen 2.3.1961
(7)	Rise in Jute prices	Shri Indrajit Gupta	Shri Nityanand Kanungo. 4.3.1961
(8)	Decision of the Government to send troops to join U.N. Forces in Congo.	Shri Hem Barua	Shri Jawaharlal Nehru 6.3.1961
(9)	Floods in Ghaggar river resulting in extensive damage to crops in Suratgarh Farm and adjoining areas.	H.H. Maharaja Shri Karni Singhji of Bikaner.	Hafiz Mohammad Ibrahim. 10.3.1961
(10)	Reported complaints from Indian citizens regarding the conduct of the Indian Embassy in Addis Ababa during the recent trouble there.	Shri A.M. Tariq	Shrimati Lakshmi N. Menon. 13.3.1961
(11)	Firing by Naga hostiles at a train on the Lumding-Badarpur section of N.F. Railway on 25-2-1961.	Shrimati Ila Palchoudhury	Shri Shahnawaz Khan 14.3.1961
(12)	Statement made by Mr. Steven Derouinian, a U.S. Congressman, charging Indian businessmen with having made millions of dollars from the free wheat shipped to India by U.S.A. during the last three years.	Shri Badakumar Pratap Ganga Deb Bamra.	Shri A.M. Thomas 15.3.1961
(13)	Failure of talks between India and Pakistan in regard to movable property and bank deposits etc. belonging to displaced persons.	Shri Ajit Singh Sarhadi.	Shri Mehr Chand Khanna. 16.3.1961

1	2	3	4
(14)	Inadequate response from the West Bengal refugee population to settle down in Dandakaranya. Reclamation area.	Shri Ajit Singh Sarhadi	Shri Mehr Chand Khanna 17.3.1961
(15)	Scarcity of cement in Bihar and Orissa.	Shri Chintamani Panigrahi.	Shri Manubhai Shah 21.3.1961
(16)	Explosion at Bali Fort in Pali district of Rajasthan on 9.3.61.	Shri Harish Chandra Mathur.	Shri A.K. Chanda 22.3.1961
(17)	Supply of power from the D.V.C. to the Calcutta area.	Shri M. Elias	Hafiz Mohammed Ibrahim. 27.3.1961
(18)	Destruction by fire of timber worth crores of rupees at the Railway Timber Depot, Dhilwan.	Shri P.C. Borooah	Shri S.V. Ramaswamy 28.3.1961
(19)	Fire in an oil factory at Jalgaon on 17.3.61.	Shri Naushir Bharucha	Shri Abid Ali 29.3.1961
(20)	Destruction by fire of timber at the Railway Timber Depot, Nawadah (Bihar)	Shrimati Maimoona Sultan	Shri S.V. Ramaswamy 30.3.1961
(21)	Proposed lifting of ban on trade with Goa.	Shri Naushir Bharucha	Shri Jawaharlal Nehru 1.4.61
(22)	Despatch of 1,600 Portuguese troops from Lisbon to Goa.	Shri Indrajit Gupta	Shri Sadath Ali Khan 3.4.1961
(23)	Situation in the township of Trisuli Bazar, Nepal, leading to evacuation by some Indians engaged in the construction of Indian-aided hydro-electric project affecting the work on the said project.	Shri Narayan Ganesh Goray	Shri Sadath Ali Khan 4.4.1961
(24)	Decision of the Government of Ceylon not to issue ration cards to persons of Indian origin.	Shri Premji R. Assar	Shri Sadath Ali Khan 5.4.1961
(25)	Incidence of polio in an epidemic form in the districts of Krishna, Guntur and Nellore of Andhra Pradesh.	Shri T.N. Viswanatha Reddy	Shri D.P. Karmarkar 7.4.1961

1	2	3	4
(26)	Reported death of a number of Indian passengers and crew due to fire on SS Dara of BISM Co. in Persian Gulf.	Shri Radha Raman	Shri Raj Bahadur 12.4.1961
(27)	Reported statement by Chief Minister of Mysore about the possibility of closure of the nationalised Gold Mines at Kolar in the absence of Central aid.	Shri S.M. Banerjee	Shri Morarji Desai 13.4.1961
(28)	Outstanding indents for 40,000 wagons for the movement of rice in the Bilaspur region in Madhya Pradesh.	Shrimati Maimoona Sultan	Shri S.V. Ramaswamy 24.4.1961
(29)	Accident in the Power House of Bhakra Dam.	Shri P.C. Borooah	Shri Jaisukhlal Hathi 25.4.1961
(30)	Discharge of about 300 primary teachers in the Puri district of Orissa.	Shri Chintamani Panigrahi	Dr. K.L. Shrimali 26.4.1961
(31)	Inadequate arrangements by the Delhi Administration on the Jumna bathing ghats on the Baisakhi day.	Shri Badakumar Pratap Ganga Deb Bamra.	Shri B.N. Datar 28.4.1961
(32)	Accident to the 8 Up Howrah-Puri Express resulting in the death of one person and injuries to many others.	Shri Hem Barua	Shri S.V. Ramaswamy. 1.5.1961
(33)	Recovery of 'Validation Fee' from the people of Angul subdivision in the district of Dhenkanal, Orissa.	Shri Badakumar Pratap Ganga Deb Bamra.	Shri B.N. Datar 2.5.1961
(34)	Pooling arrangements between the Indian, British and European Shipping Companies.	Shri Raghunath Singh	Shri Raj Bahadur 3.5.1961
(35)	Alleged setting on fire of 80 houses of Scheduled Caste people of Daula Raghbir Dayal village in Bareilly district U.P. by Thakurs.	Shri Bhaurao Krishnarao Gaikwad.	Shrimati Violet Alva 4.5.1961

1	2	3	4
(36)	Recent strike of building workers in Delhi.	Shri Balraj Madhok	Shri Abid Ali 5-5-1961
(37)	Visit of Pakistani water resources experts to Calcutta Port.	Shri Raghunath Singh.	Hafiz Mohammed Ibrahim. 5-5-1961.
(38)	Incidents of violence occurring in the Modern Satgram Colliery and other collieries of the Raniganj coal belt area.	Shri N. Keshava	Shri Gulzarilal Nanda. 5.5.1961.
(39)	Accumulation of stocks of indigenous cotton with the traders and growers in Gujarat due to the policy of import of cotton under PL 480.	Shri Purushottamdas R. Patel	Shri Manubhai Shah 5.5.1961
(40)	Reported missing of detonators gelatine and fuse wire from the magazine of the C.P.W.D., Frontier Division of NEFA.	Shri Inder J. Malhotra	Shri A.K. Chanda 5.5.1961
(41)	Proposal regarding diversion of the drain No.8 to drain No.6 on the border of Punjab and Delhi and the resulting danger of frequent floods in Alipur block area.	Shri C. Krishnan Nair.	Hafiz Mohammed Ibrahim. 5.5.1961

5. Number of Divisions held: 5

6. Financial Business :

A. RAILWAY BUDGET

(i) Railway Budget for 1961-62.

Subject	Presented on	General Discussion on
Railway Budget for 1961-62.	15-2-1961	28-2-1961 1-3-1961 2-3-1961 4-3-1961 6-3-1961

(ii) Demands for Grants (Railways)

Subject	Discussed on	Voted on
Demand for Grant No.1	9-3-1961 10-3-1961 13-3-1961	13-3-1961
Demands for Grants Nos.2 to 20 and 22.	13-3-1961	13-3-1961

(iii) Supplementary Demands for Grants (Railways)

Subject	Presented on	Discussed on	Voted on
Supplementary Demands for Grants in respect of the Budget (Railways) for 1960-61.	15-2-1961	6-3-1961 8-3-1961	8-3-1961

(iv) Demands for Excess Grants (Railways)

Subject	Presented on	Discussed on	Voted on
Demands for Excess Grants in respect of the Budget (Railways) for 1958-59.	25-4-1961	2-5-1961	2-5-1961

B. GENERAL BUDGET

(i) General Budget for 1961-62.

Subject	Presented on	General discussion on
General Budget, 1961-62.	28-2-1961	14-3-1961 15-3-1961 16-3-1961 17-3-1961

(ii) Vote on Account (General)

Subject	Presented on	Discussed on	Voted on
Demands for Grants on Account, Budget (General), 1961-62.	17-3-1961

(iii) Demands for Grants (General Budget)

Subject	Discussed on	Voted on
Demands for Grants in respect of -		
(1) Ministry of Education	20-3-1961	20-3-1961
(2) Ministry of Health	21-3-1961	21-3-1961
(3) Ministry of Scientific Research and Cultural Affairs.	21-3-1961) 22-3-1961)	22-3-1961
(4) Ministry of Information and Broadcasting	22-3-1961) 23-3-1961)	23-3-1961
(5) Ministry of Law	23-3-1961) 24-3-1961)	24-3-1961
(6) Ministry of Home Affairs	27-3-1961) 28-3-1961) 29-3-1961)	29-3-1961
(7) Ministry of Works, Housing and Supply.	29-3-1961) 30-3-1961)	30-3-1961
(8) Ministry of Irrigation and Power	30-3-1961) 1-4-1961)	1-4-1961
(9) Ministry of External Affairs	1-4-1961) 3-4-1961)	3-4-1961
(10) Ministry of Labour and Employment.	4-4-1961	4-4-1961
(11) Ministry of Rehabilitation	5-4-1961	5-4-1961
(12) Ministry of Transport and Communications.	5-4-1961) 6-4-1961) 7-4-1961)	7-4-1961

Subject	Discussed on	Voted on
(13) Ministry of Commerce and Industry.	7-4-1961) 10-4-1961) 11-4-1961)	11-4-1961
(14) Ministry of Defence	11-4-1961) 12-4-1961)	12-4-1961
(15) Ministry of Community Development and Cooperation.	12-4-1961) 13-4-1961)	13-4-1961
(16) Ministry of Steel, Mines and Fuel.	14-4-1961) 15-4-1961)	15-4-1961
(17) Ministry of Food and Agriculture	15-4-1961) 17-4-1961) 18-4-1961)	18-4-1961
(18) Ministry of Finance	18-4-1961) 19-4-1961)	19-4-1961
(19) Department of Atomic Energy	19-4-1961	19-4-1961
(20) Department of Parliamentary Affairs.	19-4-1961	19-4-1961
(21) Lok Sabha)	..	19-4-1961
(22) Rajya Sabha)		
(23) Secretariat of the Vice-President)		

(iv) Supplementary Demands for Grants (General)

Subject	Presented on	Discussed on	Voted on
Supplementary Demands for Grants in respect of the Budget (General) for 1960-61.	14-2-1961	23-2-1961) 24-2-1961)	24-2-1961

(v) Demands for Excess Grants (General)

Subject	Presented on	Discussed on	Voted on
Demands for Excess Grants in respect of the Budget (General) for 1958-59.	25-4-1961	2-5-1961	2-5-1961

C. ORISSA BUDGET

(i) Orissa Budget for 1961-62:

Subject	Presented on	Discussed on	Voted on
Orissa Budget, 1961-62.	27-3-1961	28-3-1961	
Demands for Grants		25-4-1961 26-4-1961	26-4-1961

(ii) Vote on Account (Orissa Budget)

Subject	Presented on	Discussed on	Voted on
Demands for Grants on Account in respect of the Orissa Budget for 1961-62.	28-3-1961

(iii) Supplementary Demands for Grants (Orissa Budget)

Subject	Presented on	Discussed on	Voted on
Supplementary Demands for Grants in respect of the State of Orissa for 1960-61.	6-3-1961	9-3-1961	9-3-1961

7. *Half-an-hour discussion under Rule 55:*

	Subject	Name of Member	Date
(1)	Adivasis	Shri Prakash Vir Shastri	1.3.61
(2)	Visit the Orient Year	Shri A.M. Tariq	14.3.61
(3)	Import of luxury cars	Shri Surendra Mahanty	15.3.61
(4)	Primary and Secondary School Teachers of Orissa.	Shri Chintamani Panigrahi	22.3.61
(5)	Eastern Zonal Council	Shri Chintamani Panigrahi	28.3.61
(6)	Established of a Seed Multiplication Corporation.	Shri Inder J. Malhotra	30.3.61
(7)	Commercialisation of Education.	Shri Prakash Vir Shastri	5.4.61
(8)	Civilian Pilots	Shri Braj Raj Singh	7.4.61
(9)	Development of Calcutta	Shri Aurobindo Ghosal	10.4.61
(10)	Agricultural Commission	Shri Inder J. Malhotra	11.4.61
(11)	Orissa Land Reforms Act	Shri Chintamani Panigrahi	12.4.61
(12)	Alarm chains on North Eastern Railway	Shri Rajendra Singh	15.4.61
(13)	Damage to coconut crops in Kerala.	Shri V.P. Nayar	17.4.61
(14)	Scales of Pay of Teachers of Degree Colleges etc.	Shri T.B. Vittal Rao	18.4.61
(15)	Beef served in Ashoka Hotel.	Shri Prakash Vir Shastri	27.4.61
(16)	Bhakra Nangal Project.	Shri Ajit Singh Sarhadi	3.5.61
(17)	Indian Council of Medical Research.	Shri K.T.K. Tangamani	4.5.61
(18)	Integration of services in Punjab.	Shri Ram Krishan Gupta	5.5.61

8. Members :

(i) Oath or Affirmation

Name	Constituency.	State	Language of oath/affirmation.	Date on which oath or affirmation was made.
(1) Shri Rajendra Pratap Singh	Rae Bareilly	U.P.	Hindi	14.2.1961
(2) Shri Daying Ering	North East Frontier Tract.	Part B. Tribal Areas.	English	24.3.1961
(3) Shri Balraj Madhok	New Delhi	Delhi.	Hindi	5.5.1961

(ii) Resignation

Name	State	Constituency.	Date of Resignation.	Date of announcement in the House.
(1) Shrimati Sucheta Kripalani	Delhi	New Delhi	24.1.1961	14.2.61
(2) Shri Satyendra Narayan Sinha	Bihar	Aurangabad	28.2.1961	1.3.61

(iii) Leave of Absence.

(a) Leave granted.

Sl. No.	Name of Member	Period for which leave granted.
(1)	Shri A.K. Gopalan	21.11.60 to 15.12.60
(2)	Shri Chandikeshwar Sharan Singh Ju Deo.	14.11.60 to 16.12.60 and 14.2.61 to 11.4.61.

Sl. No.	Name of Member	Period for which leave granted.
(3)	Shri V.N. Swami	2.12.60 to 16.12.60 and 14.2.61 to 13.4.61
(4)	Shri J. Rameshwar Rao	14.2.61 to 30.3.61
(5)	Shri U. Muthuramalinga Thevar.	14.2.61 to 13.4.61
(6)	Dr. M.V. Gangadhara Siva.	14.2.61 to 1.3.61
(7)	Shri B. Pocker	14.2.61 to 7.4.61 and 8.4.61 to 5.5.61.
(8)	Seth Achal Singh	14.2.61 to 28.2.61
(9)	Shri Narasingha Malla Deb	14.2.61 to 13.4.61 and 14.4.61 to 5.5.61.
(10)	Shri R. Kanakasabai	14.2.61 to 13.4.61
(11)	Shri K.K. Warior	28.2.61 to 20.4.61
(12)	Thakore Shri Fatehsinhji Ghodasar	14.2.61 to 4.3.61 and 21.3.61 to 4.5.61.
(13)	Shri Atulya Ghosh	14.2.61 to 14.3.61
(14)	Shri A. Doraiswamy Gounder	14.2.61 to 15.3.61 and 15.4.61 to 5.5.61
(15)	Shri K. Ashanna	14.2.61 to 14.3.61
(16)	Shri Kansari Halder	5.12.60 to 23.12.60 and 14.2.61 to 13.3.61.
(17)	Shri Joginder Sen Mandi	27.2.61 to 21.3.61
(18)	Sardar Baldev Singh	14.2.61 to 10.3.61
(19)	Lala Achint Ram	23.12.60 and 14.2.61 to 1.4.61.
(20)	Shri Etikala Madhusudan Rao.	14.2.61 to 13.4.61.
(21)	Shri M.K. Jinachandran	14.2.61 to 4.3.61.

Sl. No.	Name of Member	Period for which leave granted.
(22)	Shri Laisram Achaw Singh	3.12.60 to 23.12.60
(23)	Shri Surendranath Dwivedy	29.3.61 to 5.5.61
(24)	Kunwarani Vijaya Raje	7.3.61 to 4.5.61
(25)	Shri S.R. Arumugham	14.2.61 to 4.3.61

9. (i) Motions:

Brief Subject	Under Rule	Member	Date of discussion.	Decision of the House.
* (1) Annual Reports of the Indian Airlines Corporation and Air-India International Corporation for 1958-59.	189	Shri Diwan Chand Sharma	25-4-61	Adopted
* (2) Annual Report of the Indian Airlines Corporation and Air-India International Corporation for 1959-60.	189	Shri Ram Krishan Gupta	25-4-61	-do-
e (3) Summary of main conclusions of the 17th Session of the Indian Labour Conference held at Madras in July, 1959.	189	Shri S.M. Banerjee	2.5.61	-do-
e (4) Summary of Proceedings of the 18th Session of the Indian Labour Conference held at New Delhi on 24th & 25th September, 1960.	189	Shri Naushir Bharucha	2.5.61	-do-
(5) Report of the University Grants Commission for the period April, 1959-March, 1960.	189	Dr. K.L. Shrimali	4-5-61 5-5-61	Discussion not concluded.

* Discussed together

e Discussed together

(ii) *Motions for Modification of Statutory Rules and Orders.*

Brief Subject	Member	Date of discussion	Decision of the House.
(1) Amendments to I.A.S. (Pay) Rules, 1954 made by Notification No.GSR 8 dated 7.1.61.	Shri Harjsh Chandra Mathur	24.4.61	Withdrawn by leave of the House.
(2) Amendments to I.A.S. (Pay) Rules, 1954, made by Notification No.GSR 127 dated 4.2.61.			

10. *Obituary References*

Name	Date on which reference made.
(1) Shri C.R. Iyyuni, Member of First Lok Sabha	14.2.1961
(2) Dr. Sri Krishna Sinha, Member of the former Central Legislative Assembly and Constituent Assembly of India.	14.2.1961
(3) Shri Uma Charan Patniak, sitting member of Lok Sabha.	20.2.1961
(4) Pandit Govind Malaviya, sitting Member of Lok Sabha	27.2.1961
(5) Shri Govind Ballabh Pant, Minister of Home Affairs.	7.3.1961
(6) Dr. Nataraj Pandey, Member of First Lok Sabha	10.4.1961
(7) Shri Dasarath Prasad Dwivedi, Member of First Lok Sabha.	13.4.1961

11. *Papers laid on the Table by Government : 464*12. *Petitions :**Presented by Members:*

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13. *President's Address:*

Subject	Laid on	Discussed on	Motion of Thanks adopted	President's message reported on
President's Address delivered on 14.2.1961.	14.2.1961	20-2-1961 21-2-1961 22-2-1961 23-2-1961	23-2-1961	28-2-1961

14. *President's Message*

Subject	Date of Message	Date when conveyed to the House.
President's Message under article 108 of the Constitution notifying his intention to summon the Lok Sabha and Rajya Sabha to meet in a joint sitting for the purpose of deliberating and voting on the Dowry Prohibition Bill, 1959.	18.4.61	19.4.1961

15. *Question of Privilege*

Brief Subject	Name of Member	Date on which brought before the House.	Decision of the House.
Publication of certain comments in the <i>Blitz</i> dated 15.4.61 on the speech of Shri J.B. Kripalani in the House on 11.4.61.	Shri Khushwaqt Rai	20.4.61	Motion moved by Shri Nath Pai for referring the matter to the Committee of Privileges was adopted.

16. *Questions answered -*

(1) Starred	1950
(2) Unstarred	4698
(3) Short Notice	21

17. Resolutions

(i) Government Resolution

Subject	Name of Minister	Date of discussion	Decision of the House
Approval of Proclamation issued by the President in relation to the State of Orissa.	Shri Lal Bahadur Shastri	8-3-1961 9-3-1961	Adopted.

(ii) Private Members' Resolutions

Sr. No.	Subject	Member	Date of discussion	Decision of the House.
(1)	Contribution under coal Mines Provident Fund Scheme.	Shri K.K. Warior	16.12.60 17. 2.61	Negatived
(2)	Use of places of religious worship for political propaganda and agitation	Shri Shamrao Vishnu Parulkar	17.2.61 4.3.61	-do-
(3)	Trade Union activities of Government employees	Shrimati Parvathi M. Krishnan	4.3.61 17.3.61	-do-
(4)	Adoption of Devanagari as common script for all regional languages.	Shri Prakash Vir Shastri	17.3.61 1.4.61	Withdrawn by leave of House
(5)	Nationalisation of Coal Mines	Shrimati Renu Chakravarty	1.4.61 14.4.61	Negatived
(6)	Constitutional Safeguards for the Buddhist converts from Scheduled Castes	Shri D.A. Katti	14.4.61 28.4.61	-do-
(7)	Regulation of individual income	Shri Kalika Singh	28.4.61	Discussion not concluded.

18. *Statements by Ministers*

Sl. No.	Subject	Name of Minister	Date
(1)	Situation in the Congo	Shri Jawaharlal Nehru	15.2.1961
(2)	Correcting the reply given on 23.12.60 to Short Notice Question No.11 re: visit of Journalists to Nagaland.	Shrimati Lakshmi N. Menon	-do-
(3)	Correcting the replies given on 21.11.60 to Starred Question No.267 re: Hindi Encyclopaedia	Dr. K.L. Shrimali	17.2.1961
(4)	Government Business for the week commencing 20.2.61.	Shri Satya Narayan Sinha	-do-
(5)	Government Business for the week commencing on 27.2.61.	-do-	24.2.61
(6)	Correcting the replies given on 14.2.61 to Starred Question No.908 re: posting of newspapers abroad.	Dr. P. Subbarayan	1.3.61
(7)	Government Business for the week commencing 6.3.61	Shri Satya Narayan Sinha	4.3.61
(8)	Changes in the Govt. Business for the week ending 11.3.61	-do-	6.3.61
(9)	Attacks on minorities in Khulna and other places in East Pakistan.	Shrimati Lakshmi N. Menon	8.3.61
(10)	Accident to No.24 Down Passenger Train at Telta Station (near Katihar) on the North East Frontier Railway on 8.3.61.	Shri Shahnawaz Khan	8.3.61
(11)	Fall in the prices of Jaggery in Andhra Pradesh.	Shri A.M. Thomas	9.3.61

Sl. No.	Subject	Name of Minister	Date
(12)	Explosion on 6.3.61 in the manufacturing Shed of the Fireworks Factory of Messrs Orient Fireworks Co. Barasat.	Shri A.K. Chanda	9.3.61
(13)	Government Business for the week commencing 13.3.61.	Shri Satya Narayan Sinha	10.3.61
(14)	Order of discussion and voting on Demands for Grants in respect of the Budget (General), 1961-62.	-do-	15.3.61
(15)	Correcting the replies given on 16.2.61 to Starr-ed Q ⁿ estion No.45 regarding Ayurvedic Research courses in Medical Colleges.	Shri D.P. Karmarkar	17.3.61
(16)	Government Business for the week commencing the 20.3.61	Shri Satya Narayan Sinha	17.3.61
(17)	Crash of an I.A.F. plane near Mahabalipuram (Madras) on 12.3.61.	Shri V.K. Krishna Menon	20.3.61
(18)	Allotment of the land acquired by Govt. in Delhi.	Shri B.N. Datar	23.3.61
(19)	Recent Commonwealth Prime Ministers' conference held in London.	Shri Jawaharlal Nehru	24.3.61
(20)	Government Business for the week commencing on 27.3.61	Shri Satya Narayan Sinha	-do-
(21)	Mid-term elections in Orissa.	Shri Lal Bahadur Shastri	27.3.61
(22)	Provisional figures of the Census of India held in 1961.	-do-	-do-
(23)	Correcting the reply given on 24.3.61 to Starr-ed Question No.1092 re: Uranium Mine at Jaduguda (Bihar).	Shri Sadath Ali Khan	29.3.61

Sl. No.	Subject	Name of Minister	Date
(24)	Oil Well No.1 at Rudhrasagar.	Shri K.D. Malaviya	1.4.61
(25)	Government Business for the week commencing on 3.4.61)	Shri Kotha Raghuramiah (on behalf of Shri Satya Narayan Sinha)	1.4.61
(26)	Withdrawal of Zonal restrictions on the movement of wheat and wheat products.	Shri S.K. Patil	5.4.61
(27)	Correcting the reply given on 8.3.61 to Starred Question No. 9 re: residential accommodation for employees in new industries.	Shri A.K. Chanda	6.4.61
(28)	Government Business for the week commencing 10.4.61.	Shri Satya Narayan Sinha	7.4.61
(29)	Condition of Lt. Col. Bhattacharya who had been kidnapped by Pakistani Armed Policemen from Baira village in West Bengal.	Shri Lal Bahadur Shastri	10.4.61
(30)	Entry of Pakistani troops into Indian territory and firing on Indian Troops on Kathua border of Jammu & Kashmir on 3.4.61.	Shri V.K. Krishna Menon	10.4.61
(31)	Government Business for the week commencing 17.4.61.	Shri Satya Narayan Sinha	15.4.61
(32)	Accident to No.6 Down : North Bengal Express near Siliguri Station on North-East Frontier Railway on 19.4.61.	Shri Shahnawaz Khan	20.4.61
(33)	Recent Developments in Cuba.	Shri Jawaharlal Nehru	21.4.61
(34)	Government Business for the week commencing on 24.4.61.	Shri Satya Narayan Sinha	-do-

Sl. No.	Subject	Name of Minister	Date
(35)	Shortage of power in Calcutta area.	Hafiz Mohammed Ibrahim	24.4.61
(36)	Accident in the east Kajora Colliery near Asansol on 22.4.61.	Shri Lalit Narayan Mishra	27.4.61
(37)	Government Business for the week commencing on 1.5.61.	Shri Kotha Raguramiah (on behalf of Shri Satya Narayan Sinha)	28.4.61
(38)	Correcting the reply given on 8.9.60 to Starred Question No.785 regarding Rajasthan Government property in Delhi.	Shri A.K. Chanda	5.5.61
(39)	Explosion at Poozhikuamu Nemour, Distt. Trivandrum (Kerala) on 19.4.61.	Shri A.K. Chanda	5.5.61

19. *Statement by Members*

Subject	Name of Member	Date
Certain matters arising out of the speech of the Minister of Mines and Oil on 14.3.61 about the oil well at Rudrasagar.	Shri Hem Barua	28.3.61